

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &
IA NO. 344 OF 2015**

Dated: 18th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Damodar Valley Power Consumers Association & Anr.Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Ms. Pallavi Pratap

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Ms. Anushree Bardhan for R-2

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 09.02.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 24.02.2016 after serving copy on the other side.

List the matter on **26.02.2016**.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**